Declaration of Assets and Liabilities

-	1
	2024
M-mar	QUA 7
rear.	*****************

I, PRATIBUA KUMAR L., son/daughter/wife of YASHWAWT KUMAR aged 3! years, belonging to SHANRUR, DAWARUR, PULNA service and presently working as OFFICE ATTENDENT - B: V: S. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	(i)	Cash	25001	YASHWANT KUMAR	AYUSHI	YADURAS STWGH	
1 -4	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	BIL-PATHA 500000F	×	X	×	
	(iII)	Bonds, Debentures and Shares in companies	X	AYUSHI ENTERPTINE DOHANTELEC PYTILTD	s ×	X	
	(iv)"	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	SISTOF YEAR	Li'C 12005/ YEAR SIP-10000/ SIP-10000/	X	×	
	(v)	Motor Vehicles (details of make, etc.)	X	X	X	×	
	(vi)	Jewellery (give details of weight and value)	275000 F	85000/ 3019-	X	×	
	(vli)	Other assets, such as values of claims / interests	30000	ysonof	*	×	4.150

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Ratibha Kymazi

10 40 (ER10)

Janu 129

13/02/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated] Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	23458	X	×	×	Army Company
(11)	Non-Agricultural Lahd - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	The second secon				
(ili)	Buildings (Commercial and residential)				may sy	
	Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	The second secon				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my habilities / overdues to public financial institutions and government dues:[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI BN.M	the state of the s
	(ii) Loans from financial institutions	5,00,000/	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(6) dues to departments dealing with supply of electricity		

C. Personal Detail

GPF/CPF/PRAN No.	:-	110115365440
Gender	;-	IP (M/F)
Date of Birth] #	26021993 (DD/MM/YYYY
Class/Group	:-	(A/B/C)
Cadre	1*	OFFICE ATTENDENT
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	1-	PATNA
I hereby d knowledge and be		that the above details are true to the best of my

Signature Ratibha Kymaci
Name of Employee: PRATIBHA KUMARI

Designation: Office ATTENDENT

Department: BIHAR LEGISTATIVE.

ASSEMBLY

Note:

Place: PATNA

Date: 02/02/2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Catebha Kymaci